| | Annexure - 1 | | | | | | | | | | | | | | |
|-------|---|-----------------------------------|------------------|---------------------------|------------------------------|-------------------------------------|-------------------|------------------------|--------------------------|----------------------------|--|------------------------------------|-----------------|--|--|
| N | ame of Corporate debtor | M/s. G B J Hotels Private Limited | | | Date of Commencement of CIRP | | | 19.04.2022 | | List of Creditors as on | | 13.12.2022 | | | |
| | List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | Amount in Rs | |
| | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | | | | A | | | | |
| SI.No | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered by security interest | Amount covered by | Whether related party? | % of voting share in CoC | Amount of Contingent Claim | Amount of any mutual dues, that may be setoff | Amount of Claim not admitted | Amount of claim | Remarks, if any | |
| 1 | Indian Overseas Bank | 5/5/2022 | 1,427,444,678.00 | 1,134,951,769.00 | Financial Creditor | 1,134,951,769.00 | NIL | NO | 98.34 | 8,286,329.00 | NIL | 292,492,909.00 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Financial Creditor category 3) The claim is admitted partly for Rs. 1,13,49,51,769/- under section 53(1)(b)(ii) 4) The balance claim of Rs. 82,86,329/- being contingent upon the letter of guarantee which is | |